

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY

LOKSABHA
UNSTARRED QUESTION NO 1611
TO BE ANSWERED ON 28/11/2019

WIND ENERGY PRODUCTION

+1611. SHRIMATI RANJAN BEN DHANANJAY BHATT:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to do away with the lease rent of wind energy production;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R. K. SINGH)

(a) to (d): The Government of India does not charge any lease rent for onshore wind energy projects, as 'land' is subject that falls under the State list.
